

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 154 of 2021	Sanjay Gupta Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd & Ors.	Garvit Khandelwal	Niharika Sharma Amit Jain-RP Dinkar Singh-R2

For Hearing

2.	Comp. App. (AT) (Ins) No. 1106 of 2020 Part Heard	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd. & Anr.	Mansij Arya	Arvind Kumar Gupta Rajat Prakash-R1 Pabitra Dutta-R2
3.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey-R1 Ammar Faizullahoy-R2 to R4

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 441 of 2021	Afcan Impex Pvt. Ltd. Vs. Bank of Maharashtra	Anurag Mishra	Abhishek Anand Milan Negi Viren Sharma-IRP
----	---------------------------------------	---	---------------	--

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
6.	Comp. App. (AT) (Ins) No. 49 of 2021	Deccan Value Investors L.P & DVI Pe Mauritius Ltd. Vs. Dinkar T. Venkatasubramanian Resolution professional Castex Technologies Ltd.	Arpan Behl	Sanjay Bhatt Sumant Batra-R1 Ritika Sinha-R2 Sumesh Dhawan-R3

7.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Paritosh Budhiraja	
8.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar